

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5328-5329/2021

(Arising out of impugned final judgment and order dated 29-01-2021 in MB No. 2612/2021 01-02-2021 in MB No. 2667/2021 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

JAMAL AHMAD

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.86646/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86645/2021-EXEMPTION FROM FILING O.T.)

Date : 30-07-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Vikas Singh Jangra AOR
Mr. Umesh Singh Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(SWETA BALODI)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER